

LOK SABHA DEBATES

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LOK SABHA

Saturday, March 28, 1959/Chaitra 7,
1881 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Delhi's Water Supply

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Shri Ram Krishan Gupta:
Shri Shree Narayan Das:
Shri Vajpayee:
Shri Vasudevan Nair:
*1513. Shri Nagi Reddy:
Shri Khushwaqt Rai:
Shri D. C. Sharma:
Shri Naval Prabhakar:
Shri Siddananajappa:

Will the Minister of Health be
pleased to refer to the reply given to
Starred Question No. 41 on the 18th
November, 1958 and state:

(a) whether Government have since
received the Report of the Technical
Committee on stabilisation and aug-
mentation of Drinking Water Supply
in Delhi;

(b) the steps being taken by Gov-
ernment to implement the recom-
mendations;

(c) the expenditure estimated to be
incurred on the implementation of
these recommendations; and

(d) the shares of the Corporation
and Centre therein?

The Minister of Health (Shri
Karmarkar): (a) Yes, Sir.

(b) These recommendations have
been brought to the notice of the

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Municipal Corporation of Delhi for
necessary action. They have been
asked to furnish specific proposals to
the Government of India for such
assistance as may be required by them
from Government.

(c) A statement giving the required
information is laid on the Table of the
Sabha. [See Appendix V, annexure
No. 43].

(d) The Committee have recom-
mended that the entire cost of schemes
relating to stabilisation of water sup-
ply to Delhi and water supply to
Shahdara should be borne by the
Corporation and the expenditure on
augmentation schemes should be
shared by the beneficiaries viz. Gov-
ernment of Punjab, U.P. and the
Corporation.

Shri Ram Krishan Gupta: I find
many schemes in the statement.
May I know how many of them have
been approved and whether work on
any of them has been started?

Shri Karmarkar: As I said, the
recommendations of this committee
containing these schemes referred to
by my hon. friend have been for-
warded to the Municipal Corporation
for their consideration. And, they
have been asked to furnish specific
proposals to the Government of India
for such assistance as may be requir-
ed by them from Government. That
is the present position.

Shri Shree Narayan Das: Pending
the implementation of these schemes,
may I know whether there will be
any difficulty in the coming summer
season?

Shri Karmarkar: They are putting
up a weir and I have no reason to
anticipate any difficulty in the coming
summer season.

Shri Shree Narayan Das: May I know whether any time limit has been fixed by the Government of India for receiving the specific schemes from the Municipal Corporation?

Shri Karmarkar: There is no time limit. The Corporation is an autonomous body and it can take as long as little time as it likes. As soon as the recommendations come to us, and if they ask for assistance, we are prepared to assist. I hope they will take speedy action in view of the necessity of augmenting Delhi's water supply.

Shri Vajpayee: May I know if this committee considered the question of sinking tube-wells in the Alipore block area which is nearer to Delhi than Sonapat?

Shri Karmarkar: A copy of the committee's report is placed in the Library and my hon friend can study it at leisure, he will have all the details.

श्री अबल प्रभाकर क्या मैं माननीय मंत्री जी से जान सकता हूँ कि आगामी गरमी में रूई और जून के महीने में जो पानी की कमी हो जाती है उस का क्या इलाज किया जा रहा है ?

अध्यक्ष महोदय उन्होंने कहा है कि कोई कमी नहीं हो सकती ।

He has just said that there won't be any difficulty.

Shri Karmarkar: The new weir barrage in the river is coming in. They are trying to finish it as early as possible in view of the importance of the thing. I think there will be no dearth of water supply in the coming summer.

Shri Nagi Reddy: In view of the 5 schemes that have been given in the list here, have Government suggested to the Municipal Corporation as to which of them are on the list of priorities and which should be taken up first?

Shri Karmarkar: This was an expert committee. They have divided their recommendations into stabilisation schemes and augmentation schemes. But in view of the fact that the Delhi Municipal Corporation like other corporations is an autonomous body sufficiently able to take care of itself and the interests of the city, whenever they ask for assistance on a study of the recommendations, we shall consider that in the Government of India.

Flood Control in Orissa

*1517 **Shri Panigrahi:** Will the Minister of Irrigation and Power be pleased to state

(a) whether it is a fact that there is a proposal for further reduction in the flood control allocation of Rs 3 00 crores made to Orissa during the Second Plan, and

(b) if so, to what extent this reduction will affect the flood control schemes already approved for Orissa for the Second Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) On the basis of a Plan provision of Rs 60 crores for flood control measures all over the country in the Second Five Year Plan period the allocation for Orissa, approved at the sixth meeting of the Central Flood Control Board held on the 22nd August, 1957, was Rs 3 crores. As a result of the re-appraisal of resources for the Second Five Year Plan, the provision for flood control had to be reduced. Central loan assistance to the Government of Orissa for flood control works during the Second Plan period is likely to be of the order of Rs 170 lakhs.

(b) In the case of Orissa, the total cost of flood control schemes approved so far, for execution in the Second Plan period, is estimated at Rs 96 lakhs only. These schemes are not, therefore, affected by the reduction in the allocation for Orissa.

Shri Panigrahi: It is stated that the total cost of the flood control schemes approved so far in Orissa will cost Rs 96 lakhs. May I know whether